

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1460
ANSWERED ON:04.03.2015
STUDENT COUNSELLORS IN SCHOOLS
Gandhi Shri Feroze Varun

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the guidelines issued by the Central Board of Secondary Education make it mandatory for appointments of full time student counsellors in schools;
- (b) if so, the details thereof;
- (c) whether the schools are not complying with the mandatory provisions in this regard across the country; and
- (d) if so, the details thereof and action taken by the Government thereon?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

- (a) and (b): The Central Board of Secondary Education (CBSE) Affiliation Bye-Laws inter alia prescribe that every secondary and senior secondary school shall appoint a person fulfilling prescribed qualifications and experience on full time basis for performing the duties of a Counsellor.
- (c) and (d): CBSE has not received any complaint of non compliance of the provisions of Affiliation Bye- Laws with regard to appointment of counsellors in affiliated schools.